

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 16 of 2016 &
IA NO. 34 OF 2016**

Dated: 26th July, 2016

In the matter of:-

Gupta Energy Pvt. Ltd.

Versus

Maharashtra Electricity Regulatory Commission & Ors.

....Appellant(s)

.... Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties,
list the matter on **15.09.2016.**

COURT MASTER